

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. (IB)-169(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Varad Ventures Ltd

V/s

Punjab Small Industrial & Export & Anr

APPEARANCES: -

FOR THE APPLICANT

: Adv. Raj Dani

FOR THE RESPONDENT No. 1

: Adv. Nikhil Patil

FOR THE RESPONDENT No. 2

**: Mr. Juan D'Souza a/w Mr. Rashid
Boatwalla**

Section: 42, 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

C.P.(IB)-169(MB)/2019- At the request of the Counsel appearing for the Applicant,
list this matter for further consideration on **07.07.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)